

National Rural Employment Guarantee Act, 2005 which provides 100 days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Apart from these, the Government has launched some new schemes such as the Aam Admi Bima Yojana to provide insurance against death and disability and the Rashtriya Swasthya Bima Yojana (RSBY) to provide health insurance cover to BPL workers. BPL workers are primarily in the unorganised sector.

Weekly allowance for unemployed youths

†2860. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the unemployed youths in the developed countries of the world like America, England, Australia, New Zealand etc. are provided with weekly allowance by Government for their subsistence;

(b) if so, whether Central Government would consider to implement this policy in India; and

(c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Ministry of Labour & Employment do not maintain such data.

(b) and (c) There is no such proposal under consideration of the Central Government. However, as per the information available, the States of Chhattisgarh, Haryana, Kerala, Tamil Nadu, Manipur, Rajasthan, Punjab, Puducherry and Andaman & Nicobar Islands are paying unemployment allowance to certain specific categories of unemployed persons registered with employment exchanges from their own resources. Government of India is also implementing various Employment Generation and Poverty Alleviation Programmes in both rural and urban areas to generate employment opportunities in the country for unemployed youth. Some of the important ones are: Swama Jayanti Shahari Rozgar Yojana (SJSRY), Swaranjayanti Gram Swarozgar Yojana (SGSY), Prime Minister's Employment Generation Programme (PMEGP) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

Upgradation of ITIs in Chhattisgarh

2861. SHRI NAND KUMAR SAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the State Government of Chhattisgarh has submitted any proposal for upgradation of Industrial Training Institutes (ITIs) through Public Private Partnership mode during 2008-09 and 2009-10;

†Original notice of the question was received in Hindi.